

F.No. 01(03)/Roster/CESTAT/2024
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 11.03.2024

ORDER NO. 37 of 2024

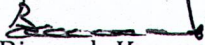
Hon'ble President is pleased to partially modify the roster order no. 29 of 2024 for **CESTAT, Mumbai** on **03.04.2024** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 03.04.2024 and on subsequent days, if adjourned	Hon'ble Mr. Justice Dilip Gupta, President, Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)	Larger Bench matters: C/86465, 86467-86471, 86473/2021 M/s. Krishang Alloy. vs. Commissioner of Customs Nhava Sheva - III ST/87659/2016 and ST/88202/2019 M/s. Bank of America, National Association vs. Principal Commissioner of CGST & CE, Mumbai East ST/EH/85057/2021 in ST/87289/2016 M/s. Abhyudaya Co-operative Bank Ltd. vs. Comm. Of Service Tax-I, Mumbai ST/85721 & 86403/2016 M/s. HDFC Bank Ltd. vs. CST-V, Mumbai

Note:

1. From 03.04.2024 to 05.04.2024, after the hearing of LB matters, the Excise Division Bench matters will be taken by Hon'ble President and Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial) will sit in SM Bench.
2. During the hearing of LB matters, Excise Division Bench matters will be taken by the Bench comprising Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. M. M. Parthiban, Hon'ble Member (Technical).
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar